

Age group year	Rural-Urban		Urban-Urban	
	Male	Female	Male	Female
20—24	524846 (23.41)	57583 (19.70)	239754 (15.43)	45862 (19.07)
25—29	480837 (21.45)	38820 (13.28)	330147 (21.24)	45305 (18.83)
30—34	309111 (13.79)	27951 (9.56)	271393 (17.46)	27261 (11.33)
35—39	215349 (9.60)	20407 (6.98)	198872 (12.80)	18262 (7.59)
40+	347635 (15.50)	42479 (14.53)	362921 (23.35)	35688 (14.84)
Age not stated	(5351 (0.24)	1229 (0.42)	1307 (0.08)	231 (0.10)
All ages	2242087 (100.00)	292306 (100.00)	1554163 (100.00)	240530 (100.00)

Source : Census of India, 1981 Series-I Migration Tables.

Note : Percentages have been given in parentheses.

[English]

Government—Employees Association

5264. SHRI SANTOSH KUMAR GANGWAR : Will the PRIME MINISTER be pleased to state:

(a) whether the Government Employees Association have to fulfil certain conditions including verification of membership strength etc., with one year from the date of the recognition;

(b) if so, the details of associations who failed of fulfil conditions; and

(c) the provisions under which any extension has been granted to them ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) No, Sir. Under the Central Civil Services (Recognition of Service Associations) Rules, 1993, all the conditions including the prescribed membership strength is to be fulfilled before recognition is granted, and not withing one year from the date of recognition.

(b) and (c) : In view of (a) above, does not arise.

Backward Areas

5265. SHRI MURALIDHAR JENA : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) the States identified as economically and industrially under-developed;

(b) the criteria for allocation of plan and non-plan funds to the developed and under-developed States in the country; and

(c) the strategy, if any, formulated by the Government to attract private investment in under developed States for a balanced economic growth ?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) to (c) Planning Commission has not identified any State as economically or industrially under-developed. However, in the allocation of Central Assistance, there is a special dispensation for certain Special Category States which have a weak resource base, namely, Arunachal Pradesh, Assam, Himachal Pradesh, Jammu & Kashmir, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim and Tripura. In addition, the modified formula for distribution of Central Assistance, approved by NDC in 1991, is weighted in favour of relatively economically under-developed States. Funds are also released by Government of India under Special Area Programmes to the States for supplementing their efforts to develop specified areas. Non-plan funds are released to the States on the basis of the recommendations of the Finance Commissions which *inter-alia* have taken into consideration the relative development of a State, while making their recommendations.

Also, for promoting industrialisation of backward areas in the States/UTs, the Growth Centre Scheme has been introduced meant to serve as magnets for attracting industries. In addition, the Government has already announced the New Industrial Policy to liberalise and overcome procedural hurdles for setting up industries. Tax holiday/Tax concessions are also allowed for new industrial units in selected States. The Government has also opened up a number of areas which were earlier reserved for investment by Public Sector to private participation particularly in infrastructural development. Finally, the States have their own Industrial Policies to attract investment for rapid development.

Infrastructural Development

5266. SHRI T.H. CHAOBA SINGH : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :